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OA 568/92
CLW
OA 745/92

84-97

Hon Mr V.K. BETH AM

Hon Mr. D.C. Verma JM

None for applicant. The AK dated and
appearing for Sri S. Verma for respondents
MP 707/97 has been filed on behalf of
respondents, inter alia stating that the
applicant of the OA has since died

The aforesaid M.P. also refers to 96
an earlier M.P. bearing No. 2207/92

wherein a prayer for dismissal
of the OA on account of death of
the applicant was made.

In view of the death of the
applicant as stated in the aforesaid
M.P.s the OA 568/92 is hereby
dismissed as abated.

For the same reasons the OA
745/92 also stands dismissed.
Copy of this order be
placed in both the OAs.

JM

AM

28-8-97

An int. issued to
27.8.97

Corrected
as per order
passed today

Bochakane

27.8.97

MP 1043/92 filed
for correction of
order dt: 8-4-97
20/5/97.